

## NOTICE

**IT IS HEREBY NOTIFIED** for the information of the advocates, litigants and parties appearing in person that on **04<sup>th</sup> April 2025 at 02.15 p.m. :**

### **I**

The Special Division Bench comprising of the of **Hon'ble Shri. Justice M.S. Karnik (at Bombay)** and the **Hon'ble Ms. Justice Nivedita P. Mehta (at Goa)** will take up the matters, for passing **Order and pronouncement of Judgement, through Video Conferencing**, as per the board notified.

### **II**

Necessary arrangement for Video Conferencing is made in **Court Room No. 4** of this establishment.

### **III**

Soon after the Special Division Bench work is over, **the Hon'ble Ms. Justice Nivedita P. Mehta** will sit singly and take up the extant judicial assignment pertaining to Single Bench.

High Court of Bombay at Goa,  
Porvorim, Goa

Date : 01.04.2025

Sd/-  
( Sudhir S. Shirgaonkar )  
**Registrar (Judicial)**